GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 357 TO BE ANSWERED ON THE 24TH MARCH, 2023

CORRUPTION IN MEDICAL INDUSTRY

*357. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it has come to the notice of the Government that the Transparency International ranks India's medical industry as the second most corrupt;
- (b) if so, the details thereof;
- (c) whether the Government proposes to introduce any regulatory mechanism to curb/control corruption in medical industry/sector and ensure transparency; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 357 FOR 24 TH MARCH, 2023

(a) to (d): Government of India notified Uniform Code for Pharmaceutical Marketing Practices (UCPMP) w.e.f. 01.01.2015, for addressing unethical practices by Pharma Companies. The UCPMP contains provisions whereby companies or their associations/representations or any person acting on their behalf shall not extend any gift, cash, hospitality, travel facility inside or outside the country to Health-Care Professionals and their family members for vacation or for attending conferences, seminars, workshops, CME programmes etc. as a delegate. At present, the code is voluntarily adopted for compliance by the Industry.
